

No, Sir. An Expert Committee is however making a study and on receipt of its report, the matter will be reviewed.

(b) Does not arise.

(c) No, Sir.

(d) This will be considered after the receipt and examination of the report.

#### STATE BANK OF SIKKIM

4217. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 62 on the 22nd July, 1968 and state :

(a) whether commercial and trade relations between India and Sikkim are financed in any way by the State Bank of India; and

(b) if so, the considerations due to which facilities have been given to a private Indian bank to hold substantial interests and management control in the State Bank of Sikkim ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The State Bank of India at Gangtok (Sikkim) undertakes usual commercial banking functions and assists trade and commerce in the normal way.

(b) Under the Indo-Sikkim Treaty, 1950, Sikkim enjoys autonomy in regard to its internal affairs. The Sikkim Government is, therefore, free to grant facilities to any Indian bank of their choice for collaborating with the State Bank of Sikkim.

#### RECRUITMENT POLICY OF CALCUTTA ELECTRIC SUPPLY CORPORATION LTD.

4218. SHRI INDRAJIT GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he is aware that the Calcutta Electric Supply Corporation Ltd. is following a recruitment policy which fails to absorb unemployed Indian engineers;

(b) whether it is a fact that qualified engineering Graduates are offered low-paid jobs as ordinary Inspectors and Foremen in the Calcutta Electric Supply Corporation, while senior posts are filled up

by personal preferences without advertisements, tests or interviews; and

(c) if so, whether Government will look into the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESWAR PRA-SAD) : (a) The Calcutta Electric Supply Corporation have reported that their policy is to absorb only Indian engineers in vacancies that occur in their establishment from time to time.

(b) Senior posts are normally filled in by promotion. Officers so promoted are either academically qualified or qualified by virtue of their experience. Probationer engineers are taken by direct recruitment after interview. Applications are also invited periodically through the Press for appointments as Assistants in training and candidates are selected after a written test and an interview by a Selection Committee which includes a representative of the State Government. As the number of posts is less than the number of applications, some qualified engineering graduates have obtained posts as Foremen because of prospects of eventual promotion to the officer cadre.

(c) The State Government have reported that the Calcutta Electric Supply Corporation have the right to make appointments.

#### LOANS FOR FAMILY PLANNING PROGRAMME

4219. SHRI N. R. DEOGHARE : Will the Minister of FINANCE be pleased to state :

(a) the names of the foreign countries from whom the Government are receiving loans for Family Planning Programme; and

(b) the amount of loans sought to be obtained from each country during 1968-69 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) (i) A loan agreement for \$ 2.7 million was signed with the U.S. Government on June 29, 1968 which will be used to meet the dollar costs of producing in India over 6000 vehicles required for the family planning programme.

(ii) Under the Yen Credit from Japan a sum of a little under \$0.4 million has been allocated for the import of condoms.

(b) There is no programme for seeking loan assistance from abroad for family planning. The foreign exchange requirements of the family planning programme will be covered in the usual way through our foreign exchange resources including available loans and grants from abroad.

#### AGREEMENTS WITH FOREIGN GOVERNMENTS

4220. SHRI N. R. DEOGHARE : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the agreements with foreign Governments are treated as confidential to Members of Parliament;

(b) if not, whether it is a fact that a request made by a Member of Parliament to the Deputy Secretary in writing on the 12th July, 1968 for the supply of a copy of an agreement signed with the Swedish Government has not been complied with;

(c) whether such copies have been made available to Members of Parliament on request; and

(d) in cases where such copies were not made available to Members of Parliament on request, what were the overriding reasons that prevented supply of each copies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :  
(a) No.

(b) The desired copy of the Agreement was sent to the concerned Member of Parliament on the 24th July, 1968 in response to his letter dated the 12th July, 1968.

(c) Yes.

(d) Does not arise.

#### HOUSES BUILT BY HINDUSTAN HOUSING FACTORY IN DELHI

4221. SHRI BAL RAJ MADHOK : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that Delhi Municipal Corporation quarters at Sargam Park which were built with pre-stressed cement blocks manufactured in the Hindustan Housing Factory collapsed on the 4th October, 1967 involving a loss of over three lakhs rupees;

(b) whether it is also a fact that these cement blocks were made out of defective cement which has been allowed to get wet due to negligence of the Store-keeper of the Hindustan Housing Factory;

(c) whether it is also a fact that the junior chemist and the kiln operator of factory had reported about this matter;

(d) whether it is also a fact that the management of the Hindustan Housing Factory is victimising them for having given evidence before a Committee set up by the C.P.W.D. to look into the matter; and

(e) if so, what steps the Government have taken or propose to take to bring the really guilty men to book and save these workers from victimisation ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) During the night between the 3rd and 4th October, 1967, the frame work in one of the blocks of 32 quarters under erection by the Hindustan Housing Factory Limited at Sangam Park collapsed resulting in damage to some components and the derrick that was used for erection purposes. The estimated loss is Rs. 31,500/- only.

(b) and (c). A Junior Chemist, of the Housing Factory deposed before the Technical Committee that the concrete used for the work was of a very inferior quality. But the Technical Committee, after taking into account the failure pattern of columns and the results reported by the Indian Institute of Technology, Delhi, had come to the conclusion that the concrete used for the work was of the required quality.

(d) No.

(e) Does not arise.

#### ALLOTMENT OF SCHOOL PLOT TO CHRISTIAN MISSIONARY IN SECTOR XII OF R.K. PURAM, NEW DELHI

4222. SHRI BAL RAJ MADHOK : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the plot reserved for school in sector XII of R.K. Puram New Delhi has been given to a Christian Missionary organisation for opening a public school;

(b) whether it is also a fact that Government employees living in the area are opposed to opening of a Missionary Public